



29 and 30 #

% 22.02.2011

Present: Ms. Prem Lata Bansal, Sr. Advocate with Mr. Deepak Anand, Advocate for the appellant.  
Mr. Rakesh Gupta, Ms. Rani Kiyala and Mr. Jhonson Bara, Advocates for the respondent.

**+ ITA Nos. 1057/2009 and 593/2010**

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The total addition made was ₹14 lacs and it is obvious that the tax effect thereupon shall be much less than ₹10 lacs. Thus, it is wrongly mentioned as ₹10.13 lacs.

Having regard to the aforesaid fact, the present appeal stands dismissed.

A.K. SIKRI, J.

M.L. MEHTA, J.

FEBRUARY 22, 2011

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